the employment situation in the country; and

(b) the steps taken to meet the situation?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi): (a) 1 Estimated unemployment at the beginning of the Fourth Plan (April 1966) 9-10 million

2 Estimated increase in labour force during the Fourth Plan 23 million

(Source Draft Outline of the Fourth Five Year Plan)

(b) Development schemes included in the Fourth Plan are expected to create 19 millnon jobs Training is also being imparted for development of skills to meet the manpower requirements of the Fourth Plan

New Universities in Orissa

147 **Shri Chintamani Panigrahi.**
Shri P. K. Deo.
Shri G C. Naik
Shri K. P. Singh Deo
Shri A. Dipa:

Will the Minister of **Education** be pleased to state

(a) whether the University Grants Commission has given any grant to the two new Universities set up in Orissa, one in Sambalpur and the other in Berhampur and if so, the amount thereof,

(b) whether any other assistance besides monetary has been given to these two new Universities, so far, and

(c) if not, the reasons therefor?

The Minister of Education (Dr Triguna Sen): (a) to (c) The question of giving a grant or any other assistance to the two universities has not been considered by the University Grants Commission as no proposals have been received for such assistance

दिल्ली में नये कालेज

148. **श्री रघुवीर सिंह शास्त्री :** क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि

(क) दिल्ली के सघ राज्य क्षेत्र मे कितने नये कालेज खोलने का विचार है ,

(ख) क्या यह सच है कि अगले शिक्षा वर्ष मे नरेला मे भी एक कालेज खोला जायेगा, और

(ग) यदि हा, तो क्या उस कालेज मे विज्ञान की कक्षाए चालू की जायेंगी ?

शिक्षा मन्त्री (डा० त्रिगुण सेन) : (क) अगले शैक्षिक सत्र से लडकियो के दो कालेज शुरू करने की अनुमति निजी सगठनो को दी गई है । दिल्ली प्रशासन द्वारा और ज्यादा कालेज शुरू करने का प्रश्न विचाराधीन है ।

(ख) और (ग) दिल्ली प्रशासन ने नरेला मे एक कालेज चलाने का फैसला किया ह । शुरू मे इस कालेज मे विज्ञान की कक्षाए चलाना शायद सम्भव नही हो सकेगा ।

सैक्शन आफिसर

149. **श्री रघुवीर सिंह शास्त्री :** क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि

(क) ऐसे सैक्शन आफिसरो की सख्या क्या है जो लगातार सात वर्षों से अधिक तक स्थानापन्न रूप से काम कर रहे है ,

(ख) क्या यह सच है कि उस वेतनक्रम मे स्थायी न किये जाने के कारण उन मे असन्तोष की भावना उत्पन्न हो गई है , और

(ग) यदि हा, तो क्या उनका मन्त्रालय ऐसे प्रस्ताव पर विचार कर रहा है कि ऐसे व्यक्ति को जो लगातार 7 वर्षों से अधिक तक स्थानापन्न रूप से काम कर रहा हो उसे उसके वेतनक्रम मे सामान्य रूप से स्थायी कर दिया जाना चाहिये ?

गृह-मन्त्रालय में राज्य-मन्त्री (श्री विद्या चरण शुक्ल) (क) लगभग 439।

(ख) जी हा।

(ग) जी नही। किसी वेतनक्रम मे स्थायित्व उसमे उपलब्ध रिक्तियो के आधार पर होता है न कि सेवा की किसी न्यूनतम अवधि पर। प्रत्येक वेतनक्रम की अधिकृत स्थायी सख्या के प्रतिवर्ष पुनरवलोकन तथा पुर्ननिर्धारण तथा कुछ शर्तों के पूरा होने की स्थिति मे अस्थायी पदो को स्थायी मे परिवर्तित करने के बारे मे अनदेश पहले से ही लागू है। उपरोक्त प्रक्रिया द्वारा अधिकृत स्थायी सख्या में जितनी भी वृद्धि होगी उतनी ही अधिक सख्या मे स्थानापन्न रूप म कार्य करने वाले अधिकारियो को स्थायी कर दिया जायगा।

Wage Board for Leather Industry

150 Shrimati Sushila Rohatgi: Will the Minister of **Labour and Rehabilitation** be pleased to state

(a) whether it is a fact that the Interim Report of the Wage Board for Leather Industry has not been mplemented in many units in U P ,

(b) if so, the steps taken by Gov rnment to ask the employers to mplement the decision, and

(c) the number and names of units which have not yet implemented the recommendations?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi). (a) and (c) Information is being obtained from the Government of U P and will be placed before the House when received

(b) The State Government through whom the implementation of the recommendations is being secured, propose to convene a tripartite conference of leather and leather goods industries to consider the question of expeditious implementation. Meanwhile the field staff of the State Government are making all efforts to get the recommendations implemented voluntarily

Award of Industrial Tribunal, Andaman and Nicobar Islands

151. Shri K. R. Ganesh: Will the Minister of **Labour and Rehabilitation** be pleased to state

(a) whether Government are aware of the award of Industrial Tribunal, Andaman and Nicobar Islands, in the matter of industrial dispute between the workmen of Wimco Factory, Port Blair and the Andaman Timber Industries and their respec ive managements, and

(b) whether Government propose to implement this award in the Government industrial undertakings also?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi): (a) and (b) Information has been called for from the Andaman and Nicobar Administration A further answer will be placed on the Table of House after the information is received by the Government

Insult to National Flag by a Seaman

152 Shri Ram Kishan Gupta: Will the Minister of **Home Affairs** be pleased to state

(a) whether it is a fact that a Pakistani-inspired Seaman in the Minicoy Islands insulted the Indian National Flag on the Independence day this year and

(b) if so, the action taken in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) No, Sir

(b) Does not arise

Emoluments of Telegraphists and Tele-printer Operators

153. Shri Satya Narain Singh: Will the Minister of **Communications** be pleased to sate